

**Annexure -2**

**Name of Corporate Debtor : Alliance Restaurant & Bars Private Limited**

**Date of Commencement of Liquidation: 04.09.2024**

**List of Creditors as on : 04.12.2024**

**List of unsecured financial creditors**

(Amount in ₹)

Sl.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	Amber Credit Company Limited	20.10.2024	3,71,70,000	3,71,70,000	Unsecured Financial creditor	Nil	65.99%	Nil	Nil	Nil	Nil	Nil
2	Bombay Construction & Infra projects Pvt. Ltd	8.11.2024	1,61,78,000	1,61,78,000	Unsecured Financial creditor	Nil	28.72%	Nil	Nil	Nil	Nil	Nil
3	Shree Hari Om Developer LLP	8.11.2024	29,80,285	29,80,285	Unsecured Financial creditor	Nil	5.29%	Nil	Nil	Nil	Nil	Nil
	<b>Total</b>		<b>5,63,28,285</b>	<b>5,63,28,285</b>			<b>100.00%</b>					

\* All Financial Creditors are related parties in terms of section 5 (24) of IBC and thus do not have any voting rights.




**Anish Gupta**

**Liquidator - Alliance Restaurant & Bars Private Limited**

**(In Liquidation)**

**IBBI/IPA-002/IP-N00285/2017-18/10843**